

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

Appeal/2(IND) 2021

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 16.04.2021**

Name of the Company: Shubhomoy Ganguly
(Task Agri Tech Pvt Ltd)
V/s
ROC Gwalior MP

Section 252(3) of Companies Act

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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- 1.
- 2.

ORDER
(through video conferencing)

Mr. Hardik Paranjape, Advocate appeared on behalf of Appellant.

The representation of the ROC is not received.

The appellant is directed to inform the date of hearing to the ROC.

In the event of no representation from the ROC on the next date of hearing, the matter will be decided in its absence.

List the matter on 25.06.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 16th day of April, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**